

Contested commercial cases disposed during the month of August-2024

Sr. No.	Court	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days for disposal	Whether Institution Mediation took Place	Pre-Nature of (Contested / Settled)	Disposal Date	Date of execution of decree	Number of days for execution of decree from date	Act Section
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-268/2023	14.02.2023	ICICI BANK VS. RAMNIKHANNA	SH. NEERAJ KUMAR & SH. PRAVEEN NIGAM	9534536972 & 8570526341	01.08.2024	534	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX COMM-576/2023	24.11.2023	HETVI SILK MILLS PVT LTD. VS. BALNATH & Co.	SH. KARAN SUNEJA & SH. ABHISHEK GUPTA	7350526374 & 8750536971	02.08.2024	254	No	Contested				Execution Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2090/2022	02.09.2022	AXIS BANK VS. SU TARAM HARDWARE SOLUTIONS LTD.	MS. ANJALI BEHAL & RAJ VARDHAN UPADHAYAY	9711319726 & 9999631964	02.08.2024	706	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1553/2023	05.12.2023	DARSHAN KUMAR ARORA VS. KUMARSONS AUTO PVT. LTD.	SH. RAJEEV MEHRA & MAYUR VASHISHTHA	981164491 & 89891152939	05.08.2024	246	No	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-387/2020	22.02.2019	RANJIT SINGH VS. GURUSH NAK ROADWAYS	SH. GAURAV KAPOOR & SACHIN AGGARWAL	9899377311 & 9811071022	09.08.2024	1995	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-419/2023	06.03.2023	ICICI BANK VS. BABAL FASHION	SH. DIWANSHU & SH. YSHU RASTOGI	9818280772 & 8882149812	12.08.2024	527	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-226/2023	06.02.2023	M/s. RRM TRADING COMPANY VS. M/s. KRISHNA LTD.	SH. MUNISH VOHRA & MS. USHA KIRAN	9811427955 & 9811317311	20.08.2024	561	Yes	Contested				Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1845/2022	21.07.2022	PUNJAB NATIONAL BANK VS. M/s. HYDRO FAB TECHNOMECH INDIA PVT. LTD.	SH. SUDHIR KUMAR SINGH & SH. DHARAMJIT	9654788585 & 9810528596	24.08.2024	765	Yes	Contested				Suit for Recovery
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	3294/2021	13.09.2021	MM BAGS VS PRN APPARELS	NASIR AZIZ	9654426442	21.08.2024	1074	NIL	Contested	NIL	NIL	Recovery	
			306	CS (COMM)	913/2023	05.06.2018	SNB SALES UDYOG VS DURGA INDUSTRIES	DINESH AGGARWAL	9999591188	29.08.2024	3369	NIL	Contested	NIL	NIL	Recovery	
			306	CONTEMPT PETITION	20/2023	18.11.2023	BJENDRI DEVI VS INDUS TOWERS LTD	NAVED AZAM	9873000154	30.08.2024	282	NIL	Contested	NIL	NIL	CON	
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 937/23	08.06.2023	UMESH TYAGI V/S MCD	ANANT KUMAR	8860939496	01.08.2024	420	Yes	DECREE				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 2081/2022	01.09.2022	SUPRAJIT ENGINEERING LTD V/S SHIVAM PANDEY	SANJAY MEHROTRA	8130655833	03.08.2024	707	Yes	DECREE				Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS DJ 6362/18	06.010.2018	PANCHSHEEL FASTNERS V/S KANWARJIT SINGH	SHWETA GARG	98182274143	07.08.2024	2165	Yes	DISMISSED				

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			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1005/2023	11.07.2023	RAJESH KUMAR GUPTA	MOHIT SINGHAL	9911692228	06.07.2024	400	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1179/2023	24.08.2023	CHIRAG ALLUDIN V/S MCD	SATYENDER KR SINGH	981161525	17.08.2024	360	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 91/2023	13.01.2023	ICICI BANK LTD V/S RISHI RAJ	VIKASH CHOPRA	9212036118	21.08.2024	586	YES	DECREE			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/223/2023	06-02-2023	KAKAR TRADING CO THROUGH ITS PROP. MS. MITALI KAKAR Vs CITY MEGA MART AND ORS.	DEEPAK RAO	9899090801	01-08-2024	539 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1169/2023	19-08-2023	RAJESH KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI AND ANR	MOHIT SINGHAL	9911692228	02-08-2024	349 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/51/2022	03-01-2022	ADITYA KUMAR Vs RAKESH JINDAL	ANKUSH	9990332052	08-08-2024	948 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/490/2020	24-09-2020	SH. SANJAY Vs DEEPAK JAIN AND ORS.	MADHUKAR	9650939865	13-08-2024	1419 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/151/2023	31-08-2023	DEEPAK GOYAL Vs M/S VALLABH EMPORIUM	SUNIL KUMAR SAREE	9811767023	14-08-2024	349 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
			304 EXTENSION BLOCK TH DELHI	RECOVERY	CS DJ/2070/2018	03-07-2018	MOHAN CLOTHING COMPANY PVT LTD. Vs SAPAN AHLAWAT AND ANR.	NARESH GUPTA	9810236228	17-08-2024	2237 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			304 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/141/2023	18-08-2023	SATHEESH DWARAGANAHALLI RAO Vs PNB HOUSING FINANCE LTD.	SAKET GOGLA	9739046560	22-08-2024	370 DAYS	NO (OBJECTION U/S 34 OF ARBITRATION ACT)	CONTESTED	NIL	NIL	PETITION U/S 34 OF ARBITRATION ACT
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/421/2021	05-02-2021	UNION BANK OF INDIA Vs JITENDER SINGH LAMBA AND ORS	RAJIV KUMAR	9899395409	03-08-2024	1275 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1714/2020	17-11-2020	VIBHAS BHUTANI Vs MAHESH RANKA AND ORS	ABHINAV BHALLA	011-40582711	20-08-2024	1372 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/795/2023	12-05-2023	PUMA SE Vs MOHD. MUSTAFA AND ORS.	SHASHI OJHA	9891584230	23-08-2024	741 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/945/2022	25-03-2022	ICICI BANK Vs SAMEER SALES	MS. POOJA SINGH	9718858971	24-08-2024	883 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/154/2023	12-09-2023	JAI SHREE GIRIRAJ ROADWAY PVT LTD Vs KOTAK MAHINDRA BANK LTD.	B.L. MADHUKAR	9650939895	28-08-2024	351 DAYS	NO	CONTESTED	NIL	NIL	

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			305 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/155/2023	13-09-2023	JAI SHREE GIRIRAJ ROADWAYS PVT LTD	Vs MADHUKAR KOTAK MAHINDRA BANK LTD.	B.L. MADHUKAR	9650939895	28-08-2024	350 DAYS	NO	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1909/2022	30-07-2022	VARUN MOOLCHANDANI	Vs SHASHI DEWAN	AMIT BHATTIA	9811191766	29-08-2024	761 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1212/2023	01-09-2023	M/S BASHESHAR LAL AMIT KUMAR Vs PANKAJ KUMAR JAIN		SANJEEV SH. CHOPRA	9711142200	30-08-2024	369 DAYS	YES	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/133/2023	31-07-2023	SITE ANALYSEURS HDFC BANK LTD.	Vs	DEEPAK GROVER	9582948804	31-08-2024	397 DAYS	NO	CONTESTED	NIL	NIL	
			305 EXTENSION BLOCK TH DELHI	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/7/2024	18-01-2024	MOHD. HASSINUDIN MATSYA FINCAP PVT. LTD.	Vs	AMIT SINHA	9811560077	31-08-2024	226 DAYS	NO	CONTESTED	NIL	NIL	
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS DJ	5722/2018	03-08-2018	NAVEEN KR. GARG VS. M/S. MONSTER GLOBAL PVT. LTD. & ANR.		SH. BRIJESH KASHYAP	9810410176	02.08.2024	2191 DAYS	No	Contested	NA	NA	RECOVERY OF MONEY
			410	ARB.COM	20/2019	05.03.2019	MAHANAGAR TELEPHONE NIGAM LTD. VS. M/S. RUKMA DECOR & CONSTRUCTION CO.		SH. CHANDAN KUMAR	9810312011	06.08.2024	1981 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2635/2022	05.12.2022	A.R. PAPERS COMPANY VS. M/S. OLYMPIC CARDS LTD.		SH. G.S. GANGWAR	9717211123	13.08.2024	617 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	2601/2019	01.11.2019	RAJEEV JINDAL VS. SURESH TALWAR		SH. SHARVAN DEV	7703894232	13.08.2024	1747 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
			410	OMP (COMM)	123/2020	21.12.2020	SHORAB KOCHER VS. KOTAK MAHINDRA PRIME LTD.		SH. S.B. PANDEY	9313780408	14.08.2024	1332 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	OMP (COMM)	42/2023	20.03.2023	RAMAN KHURANA VS. MAHINDRA AND MAHINDRA FINANCE SERVICES LTD.		SH. NIKHIL CHHOKER	9711908810	17.08.2024	516 DAYS	NA	Contested	NA	NA	U/S 34 OF ARBITRATION ACT
			410	CS (COMM)	2578/2022	29.11.2022	DAVINDER ANAND VS. GAURAV MITTAL & ANR.		SH. NEERAJ TYAGI	9810114281	21.08.2024	631 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
			410	CS (COMM)	2419/2021	23.07.2021	DUGAR MARKETING PVT. LTD. VS. ROOTS COOLING SYSTEM & ORS.		SH. RAJIV MEHRA	9811164491	23.08.2024	1127 DAYS	YES	Contested	NA	NA	RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	cs(comm)	499/2023	21.03.2023	KIRAN ROADWAYS PVT. LTD. VS. MAXMECH EQUIPMENT PVT. LTD.		VARUN GUPTA	9810476767	14.08.2024	512	NO	CONTESTED	NA	NA	RECOVERY
			302	cs(comm)	829/2021	08.03.2021	ICICI BANK LTD. VS. FARID HUSSAIN KURESHI		DIWANSHU	9810080772	24.08.2024	1265	NO	CONTESTED	NA	NA	RECOVERY

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			302	CS(COMM)	1404/2023	26.10.2023	ANUBHAV WADHWA VS MUNICIPAL CORP. OF DELHI	SATYENDRA KUMAR SINGH	981161525	31.08.2024	315	NA	CONTESTED	NA	NA	RECOVERY
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-622/23	12.04.2023	AKBAR MOLA VS PANEL REPAIR FACTORY INDIA PVT LTD	SUDESH KUMAR	NA	03.08.2024	479 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS(CoMM)-1217/23	04.09.2023	SHOBIT BANSAL VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	NA	09.08.2024	340 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	ARBITRATION AND CONCILIATION ACT	OMP (COMM)/17/24	06.03.2024	SANTOSH KUMAR VS TATA MOTOR FINANCE SOLUTIONS LTD AND ANR	N.A.	NA	12.08.2024	159 DAYS	NO	CONTESTED	NIL	NIL	ARBITRATION AND CONCILIATION ACT
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-540/23	28.03.2023	TOP MOTOCOMPONENTS PVT LTD VS SANJAY MOHAPATRA	SAHIL SHARMA	NA	13.08.2024	504 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-634/23	17.04.2023	AMBA BI WHEELERS PRIVATE LTD VS SANJAY MOHAPATRA	SAHIL SHARMA	NA	13.08.2024	484 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-539/23	28.03.2024	UMESH TYAGI VS MCD ANR	SAHIL RANA	N.A.	16.08.2024	507 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
			308EXTENSION BLOCK THC	RECOVERY	CS (COMM)-303/23	20.02.2023	KALASH EXPORT SOPAN INTERNATIONAL	SADITYA JAIN	NA	20.08.2024	519 DAYS	NO	CONTESTED	NIL	NIL	RECOVERY
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./1006/2023	11-07-2023	RAJESH KUMAR GUPTA PROPRIETOR OF M/s BALAJI AND ASSOCIATES VS MUNICIPAL CORPORATION OF DELHI	MOHIT SINGHAL	9911692228	09-08-2024	395		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./169/2021	15-01-2021	M/s BHARATI BHAWAN VS M/s JBC PUBLISHERS AND DISTRIBUTORS	NIKHIL TRIPATHI	9899836932	01-08-2024	1294		CONTESTED			
			309 THIRD FLOOR EXTENTION BLOCK	CS	CS/COMM./1128/2021	30-03-2021	M/s SHAILJA PAPERS LTD. VS M/s AAA AGENCIES	SATUL RATHI	9810540219	16-08-2024	1235		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	307	Civil	CS (COMM)/994/2023	07/07/23	ASHA RANI Vs CHOLAMANDALAM GIC LTD	MS Amit Malhan	N.A.	07/08/24	#NAME?	Yes	Contested	07/08/24	0	
			307	Civil	CS (COMM)/330/2024	04/03/24	STATE BANK OF INDIA Vs VIRENDRA KUMAR	Suchita Dixit	8896932838	09/08/24	#NAME?	Yes	Contested	09/08/24	0	
			307	Civil	CS (COMM)/192/2019	13/02/19	M/S R.K. GOEL ABHEY KUMAR JAIN Vs SOUTH DELHI MUNICIPAL CORPORATION AND ANR	Bhupesh Narula	9810260246	17/08/24	#NAME?	Yes	Contested	17/08/24	0	

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			307	Civil	CS (COMM)/612/2022	16/02/22	M/S MUBARAK OVERSEAS PVT LTD Vs MS. PARMESHWARI SHARMA	Rajesh Manchanda	9899850805	29/08/24	#NAME?	Yes	Contested	29/08/24	0	
			307	Civil	CS (COMM)/756/2023	06/05/23	M/S RRM TRADING INTERNATIONAL PVT LTD THROUGH ITS DIRECTOR Vs M/S INTERNATIONAL PRINT O PACK LTD THROUGH ITS DIRECTORS	Munish Vohra	9811427955	09/08/24	#NAME?	Yes	Sine-Die	09/08/24	0	
			307	Civil	CS (COMM)/664/2022	19/02/22	ICICI BANK Vs VINOD KUMAR	Rajeev Sagar	9810021846	16/08/24	#NAME?	Yes	Decree (Ex-Parte)	16/08/24	0	
			307	Civil	CS (COMM)/4418/2021	29/10/21	DKH RETAIL LIMITED Vs JAY	Framod Singh	N.A.	27/08/24	#NAME?	Yes	Decree (Ex-Parte)	27/08/24	0	
			307	Civil	CS (COMM)/215/2024	07/02/24	Punjab National Bank Vs Aman Bhadoria Prop Of M/s Fitlash Incorporation	Anshuman Srivastava	9990042642	29/08/24	#NAME?	Yes	Decree (Ex-Parte)	29/08/24	0	
			307	Civil	OMP (COMM.)/162/2023	09/10/23	FITJEE LTD Vs SIDDHARTH SHARMA AND ANR	Mukesh Goyal	9810910312	03/08/24	#NAME?	Yes	Dismissed	03/08/24	0	
			307	Civil	OMP (COMM.)/506/2024	(D) 28/05/24	HDFC BANK LTD Vs ARUN KUMAR GAUR	ANISH BHOLA	9811452022	07/08/24	#NAME?	Yes	Withdraw	07/08/24	0	
			307	Civil	OMP (COMM.)/520/2024	(D) 29/05/24	Tata Motors Finance Limited Vs Arun Kumar 6679	MAYANK MAHAJAN	9873347330	08/08/24	#NAME?	Yes	Withdraw	08/08/24	0	
			307	Civil	OMP (COMM.)/521/2024	(D) 29/05/24	Tata Motors Finance Limited Vs Imran Israt 2265	MAYANK MAHAJAN	9873347330	08/08/24	#NAME?	Yes	Withdraw	08/08/24	0	
			307	Civil	OMP (COMM.)/349/2024	(D) 22/04/24	TATA CAPITAL LTD. Vs SANTOSH KUMAR	ANISH BHOLA	9811452022	14/08/24	#NAME?	Yes	Withdraw	14/08/24	0	
			307	Civil	OMP (COMM.)/359/2024	(D) 24/04/24	HDFC BANK LTD. Vs ALTAF MOHD SARIF	ANISH BHOLA	9811452022	14/08/24	#NAME?	Yes	Withdraw	14/08/24	0	
			307	Civil	OMP (COMM.)/360/2024	(D) 24/04/24	HDFC BANK LTD. Vs ERA SINGH	ANISH BHOLA	9811452022	14/08/24	#NAME?	Yes	Withdraw	14/08/24	0	
			307	Civil	OMP (COMM.)/367/2024	(D) 25/04/24	HDFC BANK LTD. Vs SWEET AND CUT RETAIL PVT LTD	ANISH BHOLA	9811452022	14/08/24	#NAME?	Yes	Withdraw	14/08/24	0	

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			307	Civil	OMP (COMM.)/404/2024	29/04/24	TATA CAPITAL LTD. Vs Jagga Construction Private Limited	ANISH BHOLA	9811452022	14/08/24	#NAME?	Yes	Withdraw	14/08/24	0	
			307	Civil	OMP (COMM.)/332/2024	19/04/24	DCB BANK LTD. Vs ALISHER S/O ABDULSATTAR	ANISH BHOLA	9811452022	23/08/24	#NAME?	Yes	Withdraw	23/08/24	0	
			307	Civil	OMP (COMM.)/664/2023	26/09/23	TATA CAPITAL FINANCIAL SERVICES LTD Vs DEEP ENTERPRISES	ANISH BHOLA	9811452022	27/08/24	#NAME?	Yes	Dismissed	27/08/24	0	
			307	Civil	OMP (COMM.)/201/2024	16/03/24	TATA MOTORS FINANCE LTD. Vs TEJPAL ROSHAN	Mayank Mahajan	9873347330	27/08/24	#NAME?	Yes	Withdraw	27/08/24	0	
			307	Civil	OMP (COMM.)/202/2024	16/03/24	TATA MOTORS FINANCE LTD. Vs AAYSA SABIR	Mayank Mahajan	9873347330	27/08/24	#NAME?	Yes	Withdraw	27/08/24	0	
			307	Civil	OMP (COMM.)/564/2024	01/07/24	TATA CAPITAL LTD Vs MOHD TARIQ	Anish Bhola	9811452022	29/08/24	#NAME?	Yes	Withdraw	29/08/24	0	
			307	Civil	OMP (COMM.)/565/2024	01/07/24	TATA CAPITAL LTD Vs JASWINDER SINGH	Anish Bhola	9811452022	29/08/24	#NAME?	Yes	Withdraw	29/08/24	0	
			307	Civil	OMP (COMM.)/294/2024	08/04/24	DCB BANK LTD. Vs RAJ KUMAR	ANISH BHOLA	9811452022	30/08/24	#NAME?	Yes	Withdraw	30/08/24	0	
			307	Civil	Execution (Comm.)/287/2024	23/07/24	M/s Haryana Paper Converting Industries Vs M/s Aravali Printers And Publishers Pvt Ltd	Lokesh Aggarwal	9811218876	27/08/24	#NAME?	Yes	Withdraw	27/08/24	0	
			307	Civil	Execution (Comm.)/73/2023	31/01/23	POONAWALLA FINCORP LIMITED Vs DINESH ENTERPRISES	Dilip Pandita	9811057626	29/08/24	#NAME?	Yes	Transfer	29/08/24	0	
			307	Civil	Misc DJ/75/2024	29/01/24	Ajay Pipe Company Vs Apace Builders And Contractors Pvt Ltd	SHWETA GARG	9818274143	02/08/24	#NAME?	Yes	Dismissed	02/08/24	0	
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	COURT ROOM 310	CS (COMM)	CS (COMM)/1000/2020	44029	M/S CENTURY PLYBOARDS INDIA LTD Vs M/S SHREE BALAJI PLY CENTER	Pinaki Ranjan Chatterji	9999053229	30-08-2024	1482 days	-	Contested	-	-	Trade Mark Act 1999--29,135
			COURT ROOM 310	CS (COMM)	CS (COMM)/1147/2019	43657	SHELLY SYAL Vs SAHIBA CREATIONS INDIA PVT. LTD AND ORS.	HEMRAJ SINGH	9811981680	14-08-2024	1861	-	Contested	-	-	Recovery of Money--74
			COURT ROOM 310	CS (COMM)	CS (COMM)/2039/2022	44798	CANARA BANK Vs AHAD KHAN	Anuj Aggarwal	9999490798	30-08-2024	736	-	Contested	-	-	Recovery of Money--RECOVERY OF MONE Y WITH IN
			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/50/2024	45479	Ashoka Metal Works And Co Vs CLIX CAPITAL SERVICES PVT. LTD.	Pranchal Panwar(P)	9818607852	22-08-2024	47	-	Contested	-	-	Arbitration & Conciliation Act, 1996--34

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			COURT ROOM 310	OMP (I) (COMM)	OMP (COMM.)/110/2020	4453	G D ENGINEERING WORKS AND ORS. Vs M/S INDIA INFOLINE FINANCE LTD	H R JHA		9868511187	24-08-2024	1375	-	Contested	-	-	Arbitration & Conciliation Act, 1996-34
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	401	CS COMM	1592/2023	15.12.2023	BANK OF BARODA M/S SHREE HANUMAN JI TRADING CO.	V/SCHITRA RAMMALHOTRA		9212888057	07.08.2024	236					
			401	OMP COMM	11/2024	31.01.2024	SONU SAWHNEY ANUKUL VIJ & ORS	V/S PRASHANT SINGH YADAV		9999981708	07.08.2023	189					
			401	CS COMM	2661/2021	03.08.2024	ICICI BANK V/S SAGAR JAHA	VIDYALOK KUMAR		9911000126	21.08.2024	1114					
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	402	CIVIL	CS (COMM)/559/2019	25-04-2019	ASHISH GUPTA Vs M/S KAY EXPORTS (FIVE YEAR OLD)	RAMESH KUMAR		9810159436	06-08-2024	1930 DAYS	NO	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1402/2023	26-10-2023	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	SATYEBDRA KR SINGH		9811161525	23-08-2024	302 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/1403/2023	26-10-2023	KRISHAN KUMAR GUPTA Vs MUNICIPAL CORPORATION OF DELHI	SATYEBDRA KR SINGH		9811161525	23-08-2024	303 DAYS	YES	DECREED	NIL	NIL	
			402	CIVIL	CS (COMM)/840/2023	22-05-2023	SANDEEP GOYAL Vs VIKAS GUPTA	RASHMI JAIN		---	27-08-2024	463 DAYS	---	DECREED	NIL	NIL	
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	201 Extn Block	Commercial	Civ DJ/1011/2018	05-09-2018	RESOL VINYL AND CHLORIDES LTD PREVIOUSLY KNOWN AS M/S SALASAR IMPEX PRIVATE LTD Vs AJAY	MUKESH KUMAR(P),		9810682372	09-08-2024	2165	Yes	DEGREE	Nil	Nil	
				Commercial	CS (COMM)/985/2022	20-12-2022	CHASER FINANCIAL SERVICES PVT LTD Vs MRS RITIKA GULATI	LALIT KUMAR GUPTA(P),		9310355699	12-08-2024	601	Yes	DEGREE	Nil	Nil	
				Commercial	CS (COMM)/953/2022	02-12-2022	CANARA BANK Vs SAI ANN KUTIR	SCHITRA MALHOTRA(P),		9212888057	20-08-2024	627	Yes	DEGREE	Nil	Nil	
				Commercial	CS (COMM)/106/2022	08-02-2022	M/S OKAYA POWER LTD Vs M/S SHIV INDIA AND ANR	ACHIN OMMITTAL(P),		9811112729	29-08-2024	933	Yes	CONTESTED	Nil	Nil	
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	209 Extn Block	CS COMM	CS (COMM)/555/2021	17-11-2021	M/S K HOMES APPLIANCES Vs M/S MARVS TRAVEL INDIA PVT LTD	SAURABH SHARMA		9899087861	12-08-2024	999 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/664/2022	18-08-2022	SARABJEET SINGH HARLEEN BUTALIA	V/SANKIT KUMAR		9354795562	29-08-2024	742 DAYS	No	Contested	NIL	NIL	
				CS COMM	CS (COMM)/324/2023	06-04-2023	GAURISHANKER OVERSES PVT LTD Vs JINDAL COTEX LTD	MUKESH KUMAR		9311682372	16-08-2024	498 DAYS	No	Contested	NIL	NIL	

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				CS COMM	CS (COMM)/499/2023	03-07-2023	SAR GLOBAL PVT. LTD. Vs V.S. YARNS PVT. LTD.	PARVESH BANSAL	8076134354	14-08-2024	408 DAYS	No	Contested	NIL	NIL		
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	203 Extn Block	Recovery	OMP (COMM.)/24/2023	44992	M/S LALAN ENTERPRISES Vs ORIX LEASING AND FINANCIAL SERVICES INDIA LTD.	Arun Mehta	9999983875	45510			Yes	DISMISSED	06-08-2024	518	
					CS (COMM)/135/2023	44959	CANARA BANK Vs SANJEEV KUMAR	Chitra Malhotra	9212888057	45505			Yes	DECREE	01-08-2024	546	
					CS (COMM)/159/2023	44971	KANVAR CONCOSS DISTRIBUTION PVT LTD THROUGH ITS DIRECTOR Vs J M D SALES CORPORATION	Nikhil K Dogra	9810966815	45524			Yes	DISMISSED ON MERITS	20-08-2024	553	
					CS (COMM)/188/2023	44981	M/S WALSONS SERVICES PRIVATE LIMITED Vs EWORLD BUSINESS SOLUTIONS PRIVATE LIMITED	Palak Rohmetra	8130058325	45516			Yes	DECREE	12-08-2024	535	
					CS (COMM)/508/2023	45114	M/S B B CHADDHA HUF THROUGH ITS KARTASH. BHARAT BHUSHAN CHADDHA Vs MIS AQUA	Anil Kumar	9810537420	45525			Yes	DECREE	21-08-2024	411	
					OMP (COMM.)/6/2024	45448	Rajiv Arora, Sole Proprietor Of Altius Technologies Vs Benstar Electronics Pvt Ltd	Deepak Kumar Vijay	9311279321	45531			Yes	DISMISSED	27-08-2024	83	
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	202 Extn Block	CS (COMM)	OMP (COMM.)/21/2022	25-07-2022	SANJAY KAMAL KISHORE Vs HDFC BANK	RAJEEV NARAYAN	9811836813	02-08-2024			NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/380/2021	07-09-2021	SH. NAVEEN KUMAR GUPTA Vs SH. DALBIR SINGH	MAN MOHAN BIR SINGH	9953951910	16-08-2024			NA	DISMISSED			
				CS (COMM)	CS (COMM)/475/2021	09-10-2021	M/S GSV PRODUCTS Vs MR. SANJAY TYAGI	PRAVEEN GOSWAMI	9.900E+010	22-08-2024			NA	DISMISSED			
				CS (COMM)	CS (COMM)/56/2023	13-01-2023	ADINATH FLOUR MILLS PRIVATE LIMITED Vs C L MAHAJAN INTERNATIONAL PARTNERSHIP FIRM	SAHIL	9015668564	22-08-2024			NA	DISMISSED			
				CS (COMM)	CS (COMM)/525/2022	01-07-2022	M/S K.L. FOODWORKS Vs M/S. MAGICBOWEL HOSPITALITY PVT LTD	MD. LAZHARUDDIN	9891244217	28-08-2024			NA	DISMISSED			
				MISC DJ	Misc DJ/532/2022	06-10-2022	M/S NAROMA TEXTILE IMPEX PVT. LTD. Vs MS. MAMTA PORWAL PROPRIETOR OF S.P ENTERPRISES	NITESH KUMAR	9871525679	28-08-2024			NA	DISMISSED			
				COUNTER CLAIM	Counter Claim/26/2023	04-05-2023	M/S MAGICBOWL HOSPITALITY PVT. LTD. Vs M/S K.L. FOODWORKS THROUGH ITS PROPRIETOR	LARTI BHALLA	9350320004	28-08-2024			NA	DISMISSED			
				CS (COMM)	CS (COMM)/131/2023	02-02-2023	FURNITURE BOX STUDIO PVT. LTD. Vs PUNJABI BAGH CLUB	ABHAY MANI TIRPATHI	9811329325	30-08-2024			NA	DISMISSED			

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				CS (COMM)	CS (COMM)/904/2023	13-12-2023	HARSO STEELS PVT LTD	MADHAV Vs COMRACK INFONET PVT LTD	KUMAR	9560366397	30-08-2024		NA	DECREED			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	210 Extn Block	CS(COMM)	545/2021	12.11.2021	M/S SKID INC V/S M/S SACHDEVA WELDERS				30.08.2024			CONTESTED			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	403 Extn Block	CS (COMM)/397/2021	CS (COMM)/397/2021	15-09-2021	M/S DENTSPLY INDIA PVT LTD Vs A DENT AND ANR				09-08-2024			Contested			
				CS (COMM)/806/2022	CS (COMM)/806/2022	07-10-2022	WINSTROL PETRO CHEMICALS PVT LTD Vs SH RAJEEV			24-08-2024			Contested				
				CS (COMM)/186/2023	CS (COMM)/186/2023	23-02-2023	PINTU Vs NEHA BUS SERVICES PVT LTD			17-08-2024							
				CS (COMM)/752/2023	CS (COMM)/752/2023	09-10-2023	HARI OM STEEL TRADERS Vs M/S CUPIDO TOWNSHIP PRIVATE LIMITED			20-08-2024							
				CS (COMM)/866/2023	CS (COMM)/866/2023	22-11-2023	Jagdish Lal Malik Vs Mahesh Kumar Gupta			22-08-2024							
				CS (COMM)/907/2023	CS (COMM)/907/2023	13-12-2023	State Bank Of India Vs Kappu(LRs)			29-08-2024							
				CS (COMM)/35/2024	CS (COMM)/35/2024	15-01-2024	Zeta Buildtech Pvt Ltd Vs M/s Path2Way Hr Solutions Pvt Ltd			09-08-2024							
				CS (COMM)/185/2024	CS (COMM)/185/2024	20-02-2024	Poonam Bhasin Vs Concrete Cloud Kitchen Pvt.Ltd.			06-08-2024							
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	282/2020	24.02.2020	STAR PROPWELL PVT LTD. VS. STATE BANK OF INDIA	SAGAR CHAWLA		9810229189	13.08.2024	1632	YES	DISMISSED	Nil	Nil	RECOVERY
				CS(COMM)	558/2022	09.06.2022	CANARA BANK VS. M/S PRAMOD ENTERPRISES	SANKUR AGGARWAL	9810744345	30.08.2024	813	YES	DECREED	NIL	NIL	RECOVERY	
				ARTBN	4500/2018	28.08.2018	DHARAMVEER VS. TRUE ZONE BUILDWELL PVT. LTD. AND ANR.	JOHRI MAL	9818895553	21.08.2018	2185	NO	SET ASIDE	NIL	NIL	U/S 34	
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	150 / 2021	27.03.2021	IMPERIAL INDUSTRIES LTD. VS SKODA AUTO VOLKSWAGEN INDIA PVT. LTD.	AUTO VS SAKAANA	SH. SAKAANA	9899600215	24.08.2024	1247	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP-COMM	98 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD. VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT	

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				OMP-COMM	99 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	100 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	101 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	102 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	103 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
				OMP-COMM	104 / 2024	23.04.2024	M/S INDIAN AGROMARKETING CORP LTD.	VS. UNION OF INDIA	MR. VIJAY KASANA	9873416665	31.08.2024	131	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/60/2020	44062	HCL TECHNOLOGIES LTD	Vs SGS TEKNIKA MANUFACTURING PVT LTD	SHAFIR AHMED	NOT AVAILABLE	45507	1445	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				SUIT FOR TRADEMARKS	CS (COMM.)/59/2018	43437	TAG HEUER S.A Vs TINYA INTERNATIONAL AND ORS		K G BANSAL	9810017859	45512	2075	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS U/S 134 & 135
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/180/2023	45276	Union Of India Vs Agrawal And Co		ASHISH KUMAR SHARMA	9313471929	45513	237	NO	PETITION DISMISSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/181/2023	45276	Union Of India Vs Agrawal And Co		ASHISH KUMAR SHARMA	9313471929	45513	237	NO	PETITION DISMISSED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/154/2024	(1)45394	Devyani International Ltd	Vs Raman Gandotra	SATISH RAI	8368148214	45513	119	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/155/2024	(1)45394	Devyani International Ltd	Vs Rahul Dev Sharma	SATISH RAI	8368148214	45513	119	NO	DISPOSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/242/2024	(1)45481	Vinkal Chadha Vs Jasper Colin Research		Rajesh Manchanda	NOT AVAILABLE	45517	36	NO	PETITION ALLOWED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/257/2024	(1)45499	Vinkal Chadha Vs Jasper Colin Research		Rajesh Manchanda	NOT AVAILABLE	45517	18	NO	PETITION DISMISSED	Nil	Nil	PETITION U/S 9 OF ARBITRATION & CONCILIATION
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/122/2023	45182	SEHKAR J Vs CLIX CAPITAL SERVICES PRIVATE LIMITED		Anil Kumar	9899701777	45527	345	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION

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				APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB. A. (COMM.)/7/2022	44628	CHIRANJI LAL Vs UNION OF INDIA	JITENDER KUMAR	9990203537	45528	900	NO	PETITION DISMISSED	Nil	Nil	APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT
				EXECUTION PETITION	EX/8/2022	44567	POOJA FINELEASE LIMITED Vs SEEMA	ARVIND KUMAR JADON	9818140844	45528	961	NO	DISMISSED	Nil	Nil	EXECUTION PETITION
				OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/76/2019	43575	COL. KAPOOR(RETD) Vs SATYA DEVELOPERS PVT LTD(OBJ -34)	SUPARNA SINHA	9873663181	45531	1956	NO	PETITION ALLOWED	Nil	Nil	OBJECTION PETITION U/S 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/65/2021	02/02/2021	SANJAY RELAN Vs COSMETIC KITCHEN PVT LTD THROUGH PARTNER	Ms Kiran Jai	9999939428	01-08-24	1276	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/500/2023	26/08/2023	SANJEEVANI TRADECORP SPRAYSTREAM PVT. LTD	Vs Ms Churchika INDIAVadav	9935551207	03-08-24	343	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/520/2022	06/09/2022	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	Sh Vikas Sharma	9810566116	05-08-24	699	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/170/2023	21/03/2023	CANARA BANK Vs M/S KSP INDUSTRIES	Sh Anshuman Srivastava	9990042642	05-08-24	503	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/25/2019	05/03/2019	CANARA BANK Vs POOJA	Ms Ritu Mishra	9873706792	06-08-24	1981	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/262/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/263/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/264/2023	03/05/2023	MEENA TANWAR SOLE PROP. Vs JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	463	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/267/2023	04/05/2023	MEENA TANWAR SOLE PROP. Vs JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	462	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/276/2023	09/05/2023	MEENA TANWAR SOLE PROPRIETOR OF JBM CONSTRUCTIONS MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	457	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/278/2023	09/05/2023	MEENA TANWAR SOLE PROPRIETOR OF JBM CONSTRUCTIONS CO. Vs MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	457	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/321/2023	29/05/2023	PROPRIETOR OF CHATTAR CONSTRUCTIONS Vs SINGH MUNICIPAL CORPORATION OF DELHI	Ms Ashu Arora	9910800124	08-08-24	437	Yes	DECREED	NA	NA	Suit for Recovery

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24	MS. ANURADHA SHUKLA BHARDWAJ, JUDGE(COMMERCIAL COURT)	SOUTH DISTRICT	6, New Court Block-I	Commercial	OMP(I)(COMM)61/2023	27-10-23	S.KUMAR CONSTRUCTION GENERAL MANAGER TELECOM, BHARAT SANCHAR NIGAM LTD	VS MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT	
			6, New Court Block-I	Commercial	OMP(I)(COMM)62/2023	27-10-23	S.KUMAR CONSTRUCTION GENERAL MANAGER TELECOM, BHARAT SANCHAR NIGAM LTD	VS MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT	
			6, New Court Block-I	Commercial	OMP(I)(COMM)63/2023	27-10-23	S.KUMAR CONSTRUCTION GENERAL MANAGER TELECOM, BHARAT SANCHAR NIGAM LTD	VS MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT	
			6, New Court Block-I	Commercial	OMP(I)(COMM)64/2023	27-10-23	S.KUMAR CONSTRUCTION GENERAL MANAGER TELECOM, BHARAT SANCHAR NIGAM LTD	VS MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT	
			6, New Court Block-I	Commercial	OMP(I)(COMM)65/2023	27-10-23	S.KUMAR CONSTRUCTION GENERAL MANAGER TELECOM, BHARAT SANCHAR NIGAM LTD	VS MUKESH KUMAR	7982607618	30-08-24	308	N/A	DISMISSED	N/A	N/A	PETITION U/S 34 A & C ACT	
25	SH. SANDEEP YADAV	South	17, New Court Block-I	Commercial	OMP (COMM.)/18/2019	10-11-19	SOLOUTION ₁ INTERIORS (INDIA) PVT. LTD. VS HORSESHOE ENTERTAINMENT AND HOSPITALITY PVT. LTD.	VS SURENDER B SHETTY(P)	9821352117	08-09-24	1764	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-1996-1	
			17, New Court Block-I	Commercial	ARBTN/39/2019	14/08/19	BIMALENDU SEKHAR KAYAL Vs RASHTRIYA MAHILA KOSH AND ORS.	VS BRIJENDRA SINGH(P)	9818204322	12-08-24	1825	NA	Contested	NA	NA	Arbitration & Conciliation Act, 1996-1996-1	
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	South	29, New Court Block-II	Commercial	CS (COMM)/357/2023	7-6-23	GX GLASS SALES AND SERVICES LTD VS SKIPPER PROPERTIES PRIVATE LIMITED	VS Raju Dudani	9811024784	24-08-24	444	Yes	Contested	Not Filed	N.A.	CIVIL PROCEDURE CODE	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	South	40, New Court Block-II	Commercial	CS/COM/636/2022	20-08-2018	SOUTH DELHI MUNICIPAL CORPORATION VS M/S HONSHU BUILDCON P. LTD.	VS Sh. Anil Kumar	9953686474	23-08-2024	2195	-	DECREED	-	-	COUNTER CLAIM	
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	COMMERCIAL	787/2022	08-08-2022	INTEC INFONET PRIVATE LIMITED Vs SCS TECH INDIA PRIVATE LIMITED	VS Rahul Malhotra & Aakash Nandolia	-	31-08-2024	754	--	ALLOWED	--	--		
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST															
					CS DJ/612/2019	7/20/19	M/S SIYARAM DESIGN Vs M/S SAIFY INTERIORS	VS N.K CHAUHAN	N/A	8/2/24	1840	Yes	DISMISSED	-	-	-	
					CS (COMM)/644/2021	12/23/21	JAGATJIT INDUSTRIES LTD Vs M/S ACRO SOFTECH PRIVATE LIMITED	VS VEERU PAL	N/A	8/2/24	953	Yes	DECREED	-	-	-	
		CS (COMM)/216/2020	8/22/20	M/S MULTICOM EXPORTS Vs DECORARTS INTERIOR SOLUTIONS PVT LTD.	VS BHASIN	N/A	8/2/24	1441	Yes	DECREED	-	-	-				

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						10/29/21	NETLAB SOLUTIONS INDIA PVT LTD Vs MANOJ PUSHPA JAIN	KUMAR	N/A	8/2/24	1008	Yes	DECREED			
						12/17/21	UNION BANK OF INDIA Vs SANJAY KUMAR GUPTA	INDU KAUL NITENDRA SHARMA	N/A	8/2/24	959	Yes	DECREED			
						5/17/23	M/S DECORARTS INTERIOR SOLUTIONS PVT LTD Vs M/S MULTICOM EXPORTS AND ANR		N/A	8/2/24	443	Yes	DISMISSED			
						12/24/18	CORONA REMEDIES PVT LTD Vs CORDIAL LIFESCIENCES PVT LTD	VIKAS KHERA	N/A	8/3/24	2049	Yes	DISPOSED OFF			
						9/28/21	ANIL KUMAR VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION	AMBAREEN QUAISAR	N/A	8/3/24	1040	Yes	DISMISSED			
						6/2/22	M/S INDIAN COMPRESSORS LTD Vs HINDUSTAN PETROLEUM COPROPORATION LTD	SATENDER KUMAR	N/A	8/3/24	793	Yes	DISMISSED			
						12/24/21	M/S CREANNO ENTERTAINMENT LLP Vs M/S HOSPALS INDIA PRIVATE LIMITED	ASHISH TANWAR	N/A	8/5/24	955	Yes	DISMISSED			
						3/27/23	REINFORCED EARTH INDIA PVT LTD Vs M/S CDS INFRA PROJECTS LTD	GURENDER PAL SNGH	N/A	8/5/24	497	Yes	DECREED			
						11/10/21	KUDAMM CORPORATION Vs MINIMAX INDUSTRIES	SANDEEP SHARMA	N/A	8/24/24	1018	Yes	DISMISSED			
						6/7/24	Z Tech Engineering Services Pvt Ltd Vs Spr Construction Pvt Ltd	MOHAN SHARMA	N/A	8/27/24	81	Yes	PLAINT DISMISSED			
						4/19/23	UNION BANK OF INDIA Vs NARENDRA SINGH	SUNIL CHOUDHARY	N/A	8/30/24	499	Yes	DECREED			

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								KRISHAN NARAYAN RANA	N/A			Yes				
				CS (COMM)/832/2023		9/12/23	DEEPA KAPOOR Vs WTC NOIDA DEVELOPMENT COMPANY		N/A	8/30/24	353		DISMISSED			
								DIXIT MEHTA	N/A			Yes				
				CS (COMM)/24/2024		1/11/24	Flaktgroup India Pvt Ltd Vs Sepc Limited		N/A	8/30/24	232		DISMISSED			
								PROMILA KAPOOR	N/A			Yes				
				CS (COMM)/443/2023		5/6/23	MOHD. ILYAS Vs TAKSHASHILA HOTELS PVT. LTD.		N/A	8/31/24	483		DECREED			
30	SH. AJAY KUMAR JAIN	SOUTH-EAST		COMERCIAL SUIT	CS DJ/451/2020	9/16/20	M/S GULSHAN LAMEEVARUN PACK PVT. LTD. Vs M/S BHANDARI PEARL PRINT PACK PVT. LTD.		9873932356	8/17/24	1431	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/453/2023	5/11/23	M/S CYFUTURE INDIA PRIVATE LIMITED Vs SHEARWATER VENTURES PVT LTD	RAJESH KUMAR BAJAJ	9873183813	8/21/24	468	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/243/2020	9/23/20	CHANDEEP SINGH BHATIA Vs SNOWWHITE APPARELS LIMITED	RAJEEV SAXENA SIDDHANT LUTHRA	9810811180	8/30/24	1437	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/779/2023	8/21/23	SNOWWHITE APPARELS LIMITED Vs CHANDEEP SINGH BHATIA	RAJESH PATHAK	9873720840	8/30/24	375	YES	Contested			
				COMERCIAL SUIT	CS (COMM)/238/2019	8/17/19	PARVINDER SINGH Vs IMPERIA STRUCTURES LIMITED	SUNIL KUMAR	931118861	8/31/24	1841	YES	Contested			
31	MS. ANU GROVER BALIGA	SOUTH-EAST		COMERCIAL SUIT	CS (COMM) 386/2021	9/13/21	STERLING TECHNOTRADE INDIA PVT.LTD Vs M/S CHANDRALEKHA CONSTITUTION PVT. LTD	Sh. Ajay Kumar	9212078802	8/5/24	1057	NO				
				COMERCIAL SUIT	CS (COMM) 26/2024	1/15/24	Vir Jai Khosla Vs AXIS BANK LIMITED	Sh. Nimish Sharma	9811054200	8/12/24	210	NO				
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMERCIAL CASE	OMP (COMM.)/6/2019	17-01-2019	PRIME CONCEPTS Vs INTEC CAPITAL LIMITED	POOJA CHAUDHARY	9871169411	14-08-2024	2036	YES	Contested			
				COMERCIAL CASE	CS (COMM)/50/2020	23-01-2020	M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA) PVT LTD	D.D. SINGH	9891246248	23-08-2024	1674	YES	Contested			

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				COMMERCIAL CASE	CS (COMM)/194/2020	30-07-2020	JAGUAR OVERSEAS LIMITED Vs TIGER LOGISTICS INDIA LIMITED	RAGHAV ANAND	--	20-08-2024	1482	YES	Contested			
				COMMERCIAL CASE	CS (COMM)/1200/2022	16-12-2022	M/S Y AXIS SOLUTIONS PVT.LTD Vs M/S QUASAR MEDIA PRIVATE LIMITED THROUGH ITS BUSINESS UNIT	ANITISH CHAUDHARY	9810575121	12-08-2024	605	YES	Contested			
				COMMERCIAL CASE	CS (COMM)/102/2023	28-01-2023	TIGER LOGISTICS INDIA LIMITED Vs JAGUAR OVERSEAS LIMITED	B. V. Niren	--	20-08-2024	570	YES	Contested			
				COMMERCIAL CASE	CS (COMM)/130/2023	08-02-2023	M/S SS4 SAFENET Vs M/S PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED	SAYUSH GUPTA	9818402326	07-08-2024	546	YES	Contested			
				COMMERCIAL CASE	CS (COMM)/410/2023	01-05-2023	ZHEJIANG STARLING INTERNATIONAL LOGISTICS CO.LTD Vs VELOCE LOGISTICS PVT.LTD.	AJIT P. SINGH	9899695740	01-08-2024	458	YES	Contested			
				COMMERCIAL CASE	CS (COMM)/593/2023	08-06-2023	M/S QUASAR MEDIA PVT.LTD. (COUNTER CLAIM) Vs M/S Y-AXIS SOLUTIONS PVT. LTD.	ANITISH CHAUDHARY	9810575121	12-08-2024	431	YES	Contested			
33	MS. NEERA BHARHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	OMP (COMM.)/38/2024	12-04-2024	SHRI HARI GROUP Vs TATA CAPITAL HOUSING FINANCE LTD.	RAHUL KAMWAR	9529204978	28-08-2024	138	YES	CONTESTED	---	---	
				COMMERCIAL CASE	ARBTN/202/2018	24-08-2018	AANSHUL RASTOGI Vs GAJINDER KUMAR LOOND	MANISH KUMAR	--	03-08-2024	2171	YES	CONTESTED	---	---	
34	Ms. Nirja Bhatia, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (Comm)	489/22	24.05.22	Hari Singh vs Dynamic Aura	Sh. Bharat Gupta	011-45640851	03.08.2024	802	-	Decreed	-	-	
				OMP	31/22	14.07.22	P Laxmi v/s M/S Jubilant Food	Sh Rishi Kapoor	9871253307	12.08.2024	760	-	Rejected	-	-	
				CS (Comm)	476/22	20.05.2022	Unipower Projects v/s Sudhir Power Project	Sh G S Sachdeva	9910850147	13.08.2024	823		Dismissed			
				CS (Comm)	424/22		Ritzy Chemicals vs Radhey Krishna Polymers			31.08.24	854		Dismissed			
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	1085/22	2.11.2022	NEPTUNE INDIA LIMITED VS CHEVENDS TECHNOLOGIES PVT	ANKUR SINGHAL	9811126091	07.08.2024	645	NO	DECREED	NO	NO	
				ARBTN	2/2010	21.01.2019	JAGPAL SINGH VS MS BRINDABAN ESTATE MANAGEMENT AND CONSTRUCTION COMPANY	MS BHAVESH KUMAR SHARMA	9717556185	21.01.2019	2033	NO	ALLOWED	NO	NO	
				CS COMM	792/23	25.08.2023	MS SPARSH FASHION LTD PVT VS MS BAJAJ ENTERPRISE	RAKESH MALHOTRA	8447137507	24.08.2024 (SUMMARY JUDGEMENT)	366	NO	DISMISSED	NO	NO	

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				CS COMM	1294/18	29.08.2018	MS PAWAMS	INTRNATIONAL VS ICICI BANK LTD	MS ARUN KHOSLA	9680010337	27.08.2024 (SUMMARY JUDGEMENT)	365	NO	DISMISSED	NO	NO	
				CS COMM	1109/22	04.11.2022	MS PRAVEEN MITTAL VS THROUGH CHAIRMAN/MD	AVINASH KUMAR TRIVEDI		9871441764	30.08.2024	666	NO	DISMISSED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	12	RECOVERY	207/2023	02-06-2023	SUBHASH CHAND JAIN VS M/S PC JEWELLER LTD	DINESH GUPTA VS. ROSHAN SANTHALIA			07-08-2024	430	YES	CONTESTED	20-05-2024	52 DAYS (THIS EXECUTION FILED ON	
			12	RECOVERY	126/2022	27-04-2022	SUNIT SHAH VS SUNSHINE PRODUCTS	VISHAL PATEL VS. PK JAIN			12-08-2024	835	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST															
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	24/2024	19-02-2024	M/s Tony Sales Corporation Vs M/s Shiv Shakti Traders	RAJESH JAIN		8587862704	02-08-2024	165	CONTESTED	-	N/A		
				C.S. (COMM)/	98/2023	17-10-2023	BANK OF BARODA VS SATISH KUMAR	JOSHI ASSOCIATES		9910568669	08-08-2024	296	CONTESTED	-	N/A		
				C.S. (COMM)/	104/2019	07-09-2019	M/S CINE ARYAN VS DTDC EXPRESS LTD. AND ANR.	ANIRUDDHA CHOUDHURY		9350188355	16-08-2024	1805	CONTESTED	-	N/A		
				C.S. (COMM)/	128/2023	11-12-2023	MAHESH PAL VS MUNICIPAL CORPORATION OF DELHI (Through it's Commissioner)	CHAMAN SHARMA		9811861348	20-08-2024	253	CONTESTED	-	NA		
				C.S. (COMM)/	20/2023	27-02-2023	MUSHIR KHAN PROP. OF M/S A.M.K. METALS VS WASIM PROP. OF M/S AZEEM INDUSTRIES SAND CASTING	ABHISHEK KUMAR		9968440430	24-08-2024	544	CONTESTED	-	N/A		
39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 107/2020	22-01-2022	PRV INDUSTRIES LLP VS DURGA AUTO PRODUCTS	DINESH KUMAR GUPTA		9810038239	45510	1658 days	YES	DISMISSED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 598/2022	44863	MUKESH KUMAR JAIN VS. HARI RAM	SARIKA JAIN		9958923541	45521	658 days	YES	DECREED	EXECUTION NOT FILED	NO	
			301, New Court Building SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 690/2022	14-12-2022	ADITYA JAIN HUF PROP. OF MS CONTRA PACKAGING VS. ASCO GLOBAL EXIM PVT LTD.	CHE TAN WAHI		9953168774	45525	616 days	YES	DECREED	EXECUTION NOT FILED	NO	

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44	SH.VINOD YADAV		316	Civil	CS(Comm.)/291/2023	20.04.2023	Anil Tanwar & Anr. Vs. M/s Haldiram Bhujawala Inc & Anr.		Manish Tanwar	N.A	07.08.24	475 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/20/2022	06.01.22	Nitin Aggarwal Vs. Nitin Mittal	Varun Jain	Kumar	N.A	13.08.24	950 Days	Yes	Contested	N.A	N.A	
					CS(Comm.)/93/2020	04.03.20	M/s BPE Electronic Services Pvt. Ltd. Vs. M/s Heritage Foods Ltd.	Amit Sharma		N.A	14.08.24	1624 Days	Yes	Contested	N.A	N.A	

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46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 220/2021	18.09.2021	RAMA SHARMA VS M/ BRILLANT ELEVATOR	SNEHA GIRI MAHIMA RATHI	8368306904, 8800870164	06.08.2024	1053	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 58/2022	15.02.2022	RAM DARSHAN SINGH VS DIAMOND INTERNATIONAL LTD.	P.K. CHAUDARY, SUNIL KUMAR	9811348590, 9350549030	08.08.2024	905	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM 1/2023	12.01.2023	DIAMOND INTERNATIONAL LTD. VS RAM DARSHAN SINGH	SUNIL KUMAR P.K.	9350549030, 9811348590	08.08.2024	574	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 440/2023	20.09.2023	M/S GREEN INDIAN POLYTEX VS UNITEC FIBRES PVT LTD	NITIN KHANNA, YAJUR BHALLA	7838580654, 9654745777	27.08.2024	342	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 126/2023	14.03.2023	ANIL CHANDEL PRADEEP SHARMA	S.K. TOMAR, ARVIND GUPTA	9958893510, 9811172394	28.08.2024	533	YES	ALLOWED	NIL	NIL	RECOVERY SUIT

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47	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/ 231/2022	18-05-2022	Union Bank of India Vs Delta Industries	Sh. Rajendra Yadav	9312046733	12-08-2024	283	DECREED	NIL	NIL	NIL	RECOVERY SUIT
			613	Commercial Suit	CS (COMM)/ 360/2023	02-08-2023	State Bank of India Vs Radhey	Sh Arvind Gupta	9811317311	08-08-2024	372	DECREED	NIL	NIL	NIL	RECOVERY SUIT
			613	Commercial Suit	CS (COMM)/ 495/2023	25-10-2023	UCO Bank Vs Smt. Sunita	Sh Sunil Kumar	9971955807	03-08-2024	617	DECREED	NIL	NIL	NIL	RECOVERY SUIT
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	Commercial Suit	CS(COMM)160/2023	29.03.2023	MRS. MANJU GARG VS MR. RATNESH KUMAR MISHRA	MS. SAKSHI GARG	7838282904	21.08.2024	511	NIL	CONTESTED	NIL	NIL	NA
			614	Commercial Suit	CS(COMM)540/2023	22.08.2024	BIJU JOSEPH ALIAS BIJU JOSEPH PANTHAMA EKEL VS. M/S KNITCRAFT INTERNATIONAL (PVT)	SH. K.V. GOPI	9810110631	22.08.2024	262	NIL	CONTESTED	NIL	NIL	NA
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	94/2023	25.02.2023	BHAGWATI ENTERPRISES VS BORAGE HERBALS PVT LTD	G Dubey & Co.	9971007746	03.08.2024	525	YES	CONTESTED DISMISSED	NIL	NIL	NA
			509	CS(COMM)	174/2021	13.08.2021	UNION BANK OF INDIA TH. GEN. ATTORNEY Vs PRODIP HAZARIKA AND	Rajendra Yadav & Associates	9312046733	17.08.2024	1100	YES	CONTESTED DECREED	NIL	NIL	NA
			509	CS(COMM)	71/2023	09.02.2023	SATYA PARKASH AND BROTHERS (P) LIMITED Vs MUNICIPAL	Aseem Malhotra	9811062351	21.08.2024	559	YES	CONTESTED DISMISSED	NIL	NIL	NA